

Lalitgiri Buddhist Monuments

5209 DR. KRUPASINDHU BHOI:
Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Lalitgiri, District Cuttack, Orissa, famous for its Buddhist monuments and deeply rich in historical and archaeological value and a protected area under the National Monument Preservation Act, is being leased out for a stone quarry for boulder and moreen extraction;

(b) whether the Archaeological Survey of India has quite a number of staff to guard the area;

(c) if so, how this area is being proposed to be leased out; and

(d) the steps taken or proposed to be taken to see that the area is not leased out illegally and thorough excavation is carried out around Lalitgiri to unearth the Buddhist era treasures?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The centrally protected area at Lalitgiri has not been leased out for any quarrying operation.

(b) There are three Monument Attendants to guard the area.

(c) There is no such proposal to lease out the protected area by the Survey.

(d) Any illegal collection of boulders etc. whenever noticed is immediately brought to the notice of the local police and District authorities for taking prompt action. The site is demarcated and any such illegal activities cannot escape the notice of the watch-and-ward staff posted there. At present there is no proposal for excavation of the site by the Archaeological Survey which is now concerned with problem-oriented sites.

अहमदाबाद और त्रिवेन्द्रम के बीच सीधी रेलगाड़ी शुरू करना

5210. श्री मोती भाई आर. चौधरी:
क्या रेल मंत्री यह तलाने की कृपा करेंगे कि:

(क) क्या गत कई वर्षों से विभिन्न समूहों द्वारा गिरावर की जा रही गांवों को ध्यान में रखते हुए अहमदाबाद और त्रिवेन्द्रम के बीच सीधी रेलगाड़ी तलाने का कोई प्रस्ताव है;

(ख) यदि हां, तो कब तक यह शुरू की जाएगी; और

(ग) यदि नहीं, तो उसके क्या कारण हैं?

रेल मंत्रालय में राज्य मंत्री (श्री सी. के. जाफर शरीफ): (क) जी नहीं ।

(ख) पक्क नहीं उठता ।

(ग) लाइन क्षमता, कोचिंग स्टाफ, आदि अपेक्षा संसाधनों की कमी के कारण ।

Movement of coal by sea

5211. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) how many ships have been deployed to ensure smooth movement of coal by sea;

(b) what are the conditions stipulated for these ships in the matter;

(c) whether it is a fact that some deviation in loading conditions and freight charges have been made without the consent of the Government in advance resulting in resentment in the Companies and slow movement of coal;

(d) if so, the reasons thereof; and

(e) steps taken by the Government to ensure effective loading of coal to reach the same to utilities and non-utilities in time?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) 10 ships on an average every month.

(b) Coal for Railway and Cement Companies moves on liner terms, while for Tamil Nadu Electricity Board coal is moved by vessels on time charter with Poompahar Shipping Corporation.

(c) Recently the Railway authorities had unilaterally changed the procedure for payment of freight from payment on presentation of Bill of Lading to payment on advice of discharge of coal. On intervention by the Director General of Shipping, they have now reverted to the earlier procedure.

(d) and (e). Do not arise.

Time bound promotion for non-teaching university employees

5212. SHRI GEORGE FERNANDES: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have appointed a committee to deal with the time-bound promotions for the non-teaching employees of Delhi University as has been done in the case of the teaching staff; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON: (a) The University Grants Commission has appointed a Committee for the non-teaching staff of Central Universities with the following terms of reference:—

(1) To identify any disparity/distortion in the scales of pay of different categories of non-teaching staff in Central Universities;

(2) To identify, if any, the disparity in the provision of promotional avenues of the non-teaching staff in the Central Universities;

(3) To make specific recommendations to rectify these and also suggest suitable provision for promotional avenues on a rational basis for different categories of non-teaching employees

in the Central Universities.

(b) Does not arise.

Tamil Nadu artistes' visit abroad

5213. SHRI N. DENNIS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) details of dancers, vocal musicians Mirudangam vidvans, violin vidvans from Tamil Nadu who had visited abroad during the last three calendar years;

(b) number of time they visited during this period;

(c) period of their stay in various countries;

(d) purpose of their visits; and

(e) foreign exchange spent and earned by them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (e). Information is being collected.

Progress of widening of G.T. Road between Delhi and Amritsar

5214. SHRI R. L. BHATTIA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the latest progress made in the widening of the G.T. Road between Delhi and Amritsar and upto which point it has reached;

(b) how long more will it take to cover Amritsar; and

(c) the total expenditure incurred on this project upto now?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) to (c). The length of G.T. Road in Delhi is now 31 kms. with the completion of 12 km. long bypass outside Model Town/Azadpur area between Rajghat and Delhi/Haryana Border. This length has been fully widened to 4 lanes. Out of 183 kms. in Haryana, 21 kms length from Delhi/Haryana Border to Murthal has been widened to 4 lanes and opened to traffic, except, for short length of approaches to the new bridge across drain No. 8 which is in progress, in Punjab, the length upto Amritsar is 224 kms out of which 5.5 kms length passing through Khanna.